



Government of Jammu and Kashmir

**Finance Department**

Civil Secretariat, Jammu.

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**Notification**

Jammu, the 1<sup>st</sup> April, 2016

**SRO 120** .- In exercise of powers conferred by sub-section (3) of section 11 of the Jammu and Kashmir Entertainments Duty Act, 1959 (Act No. XXVIII of 1959) and in continuation of notification SRO 122 dated 31-03-2006, the Government hereby exempt Cinema Halls located in Malls and Multiplexes from payment of duty leviable under the said Act upto 30-06-2016.

By order of the Government of Jammu and Kashmir.

Sd/-

**(Navin K. Choudhary), IAS**

Commissioner/Secretary to Government  
Finance Department

No. ET/Estt/6/2000-I

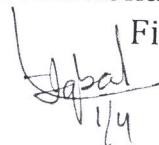
Dated: 01-04-2016

Copy to the:-

1. Financial Commissioner, J&K, Revenue.
2. Financial Commissioner, Planning & Development Department.
3. Principal Secretary to Hon'ble Governor.
4. All Principal Secretaries to the Government.
5. All Commissioner/Secretaries to the Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
8. Director General Information, J&K, Jammu.
9. Commissioner Commercial Taxes, J&K, Jammu.
10. Excise Commissioner, J&K Jammu.
11. All Heads of Department.
12. All Deputy Commissioners.
13. General Manager, Government Press, Jammu/Srinagar.
14. Private Secretary to Chief Secretary, J&K.
15. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
16. Government order file/Stock file/Finance Website/GAD website.

  
**(Bharat Singh)KAS**

Additional Secretary to Government  
Finance Department

  
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